

ITEM NO.28  
SECTION III-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

(For Renewal of F.D.R )

Date : 17-09-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr Sameer Parekh, AOR  
Mr Abhiram Naik, Adv.  
Ms Anwesha Padhi, Adv.  
Mr Manu Bajaj, Adv.  
M/S. Parekh & Co., AOR

For Respondent(s)

Ms Mary Mitzy, Adv.  
Mr. Amit Anand Tiwari, AOR

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

FDR be renewed for a further period of six months from the  
due date of its maturity.

ANIL LAXMAN PANSARE  
Registrar